हैं और वे बड़े लोग हरिजनों को, चाहे वे विधायक हों या साधारण व्यक्ति, हर तरह से परेशान करते हैं और इसलिये उन्होंने यह घटना की है। मैं गृह मंत्रो का घ्यान इस और खींचना चाहता हूं और आप से यह आग्रह करता हूं कि इस मामले पर गृह मंत्री जी से कोई बयान आप आज या कल या परसों दिलवाने की कृपा करें।

Papers laid

## PAPERS LAID ON THE TABLE

ANNUAL ACCOUNTS (1967-68) OF THE UNIVERSITY GRANTS COMMISSION, AND THE AUDIT/REPORT THEREON

THE MINISTER OF STATE IN THE MINISTRY OF EDUCATION AND YOUTH SERVICES : (SHRI BHAKT DARSHAN) : Madam, on behalf of Prof. V.K.R.V. Rao, I beg to lay on the Table, under sub-section (4) of section 19 of the University Grants Commission Act, 1956, a copy of the Annual Accounts of the University Grants Commission for the year 1967-68 and the Audit Report thereon. [Placed in Library. See No. LT-1587/69].

## REPORT (1968) OF THE HOTEL REVIEW AND SURVEY COMMITTEE

THE DEPUTY MINISTER IN THE MINISTRY OF TOURISM AND CIVIL AVIATION [DR. (SHRIMATI) SAROJINI MAHISHI] : I beg to lay on the Table a copy of the Report (1968) of the Hotel Review and Survey Committee. [Placed in Library. See No. LT-1473/69.]

## NOTIFICATIONS OF THE MINISTRY OF TOURISM AND CIVIL AVIATION

(SHRIMATI) SAROJINI DR. MAHISHI : Madam, I also beg to lay on the Table a copy each of the following Notifications of the Ministry of Tourism and Givil Aviation, under section 14A of the Aircraft Act, 1934 :- 11

(i) Notification G.S.R dated the 21st April, 196 publishing the Aircraft ment) Rules, 1969. Explanatory note Library. See No.

(ii) Notification dated the 4th Jun publishing the Aire ment) Rules, 1969, together with an Explanatory note thereon. [Placed in Library. See No. LT-1445/69].

## NOTIFICATIONS OF THE MINISTRY OF HOME AFFAIRS

THE DEPUTY MINISTER IN THE MINISTRY OF HOME AFFAIRS (SHRI K. S. RAMASWAMY) : Madam, I beg to lay on the Table-

(a) A copy each of the following Notifications of the Ministry of Home Affairs, under sub-section (2) of section 3 of the All-India Services Act, 1951 :-

(i) Notification G.S.R. No. 1444, dated the 5th June, 1969 (in English), publishing the Indian Administrative Service (Recruitment) Amendment Rules, 1968.

(ii) Notification G.S.R. No. 1445, dated the 5th June, 1969 (in English), publishing the Indian Police Service (Recruitment) Amendment Rules, 1969.

[Placed in Library. See No. LT-1474/69 for (i) and (ii)].

(b) A copy each of the following Notifications of the Ministry of Home Affairs, under sub-section (5) of section 4 of the Inter-State Corporations Act, 1957 :---

(i) Notification S.O. No. 2933, dated the 16th July, 1969 (in English), publishing the Punjab Zila Parishads, Panchayat Samitis and Gram Sabhas (Reconstitution and Reorganisation) Order, 1969.

(ii) Notification S.O. No. 2934, dated the 16th July, 1969 (in Hindi), publishing the Punjab Zila Parishads, Panchayat Samitis and Gram Sabhas (Reconstitution and Reorganisation) Order, 1969.

[Placed in Library. See No. LT-1588/ 69 for (i) and (ii)].

then is, next item on the agenda is the Statutory faced will Resolution in the name of Mr. Pitamber faced will Das and the Banking Companies Bill. by one part be time for these has been fixed as 2 P.M. a gentleman be therefore, the House stands adjourned say anything. I therefore, the House stands adjourned say anything in the ng P.M. becedure in the ng P.M. e Leader of the

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for lunch at fifty minutes past twelve of the clock.